COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 178 OF 2017

Dated: 6th July, 2017

Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present: Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

NTPC Limited			Appellant(s)	
Central Electricity Regulatory C	Vs. commission		Respondent(s)	
Counsel for the Appellant(s)	:	Ms. Shikha Ohri Mr. Nimesh Kumar	Jha	

ORDER

Issue notice to the Respondents returnable on 10.08.2017. Dasti, in addition, is permitted.

List the matter on 10.08.2017.

(I.J. Kapoor) **Technical Member** ts/kt

(Justice Ranjana P. Desai) Chairperson